

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 322 of 2019

IN THE MATTER OF:

Parvinder Singh Sawhney

...Appellant

Versus

Sawhney Export House Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant : **Mr. YakeshAnand and Mr. Akshay Thakur,**
Advocates.

For Respondent: **Mr. Bhavya and Mr. RajanSashawal, Advocates**

O R D E R

09.01.2020 Post this appeal 'for Orders' on **22nd January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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